

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 205
IB-260/ND/2020**

IN THE MATTER OF:

M/s. Thomas Global Logistics Pvt. Ltd.

...PETITIONER

Vs.

M/s. Tesco Life Care Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 07.02.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Op.-Creditor :

For the Respondent/ Corporate-debtor :

ORDER

Learned counsel for the petitioner is present and seeks time to deliver the demand notice. Post the matter to 27th February, 2020.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(Abni Ranjan Kumar Sinha)
Member (J)**